

DIVISION BENCH
COURT - I

O-206

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/1237(KB)2018
IA(I.B.C)/913(KB)2022, IA(I.B.C)/1008(KB)2022,
IA(I.B.C)/1037(KB)2022, IA(I.B.C)/1106(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR.
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 27TH SEPTEMBER, 2022, 10:30 A.M

IN THE MATTER OF	BENI GOPAL SINGH VS EMC LIMITED
UNDER SECTION	IBC UNDER SEC 9

Appearance (via video conferencing/physically)

For Power Grid Cooperation of India

Mr. Anirban Ray, Adv.

Mr. Partha Banerjee, Adv.

Mr. Aritra Basu, Adv.

For the Applicant in E.S.M 1008/KB/2022

Mr. Tapan Bhanja, Adv.

Mr. Bhaskar Prosad Banerjee, Adv.

For RP

Mr. Pratik Mukhopadhyay, Adv.

Mr. Joy Saha, Sr. Adv.

Mr. Saptharshi Mandal, Adv.

ORDER

1. Learned counsel for the parties present.

IA(I.B.C)/1106(KB)2022

2. Reserved for Orders.

IA(I.B.C)/913(KB)2022

3. Ld. Counsel appearing for EMC Limited, RP made his submissions in detailed in IA(I.B.C)/913(KB)2022.
4. Post this matter for continuation of arguments of Mr. Anirban Ray, on **31.10.2022**.

IA(I.B.C)/1037(KB)2022

5. Ld. Counsel appearing for applicant, seeks time for adjournment.
6. Post this IA on **31.10.2022** along with all IAs.

Balraj Joshi
Member (Technical)

Rohit Kapoor
Member (Judicial)